

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S INDIAN YARN LIMITED
OPERATING IN MANUFACTURING OF YARN
AT LUDHIANA (PUNJAB)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	M/s. Indian Yarn Limited PAN No.: AAACI7110E CIN: U17111PB1991PLC023217
2.	Address of the registered office	Village Himanyunpur, 14 Km, Lalru Handesra Road, Post office Lalru, Distt. SAS Nagar, Mohali-140501
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No physical assets as on Insolvency Commencement Date are reported.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	The turnover of the company as on 31.03.2025 from operations was NIL .
7.	Number of employees/ workmen	As per information received from Suspended Board, there are no employees on rolls of the company
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at cirp.indianyarn@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.indianyarn@gmail.com
10.	Last date for receipt of expression of interest	30.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	10.10.2025
12.	Last date for submission of objections to provisional list	15.10.2025
13.	Date of issue of final list of prospective resolution applicants	25.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.10.2025
15.	Last date for submission of resolution plans	29.11.2025
16.	Process email id to submit Expression of Interest	cirp.indianyarn@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The CD is registered with Ministry of Micro, Small and Medium Enterprises (Udyam Registration No. UDYAM-PB-20-0000381)




Sumit Sharma
Resolution Professional,
INDIAN YARN LIMITED

IP Registration Number: IBBI/PA-001/IP-P-02323 /2020-2021/13513

(Authorization for Assignment valid till: 31/12/2026)

Regd. Add.: - C-3/69 A, Keshav Puram, North West, Delhi-110035;

Regd. email Id: mail@sumitsharma.in

Correspondence Address: 109 (First Floor), Surya Kiran Building, 19,

Kasturba Gandhi Marg, New Delhi-110001

Email: cirp.indianyarn@gmail.com

Date: 15.09.2025

Place: New Delhi

Hry emerging as ‘drug corridor’ for inter-state traffickers; over 4K held

Smugglers from bordering states most active | Drug consumption on the rise: Data

PARVEEN ARORA
TRIBUNE NEWS SERVICE

KARNAL, SEPTEMBER 14
Haryana is receiving narcotics smuggled from neighbouring as well as far away states. From poppy fields of Madhya Pradesh, Rajasthan, Jharkhand and Bihar to the charas (hashish) of Himachal Pradesh, Uttarakhand, Uttar Pradesh, Bihar and Jammu & Kashmir, from ganja (marijuana) farms of Odisha, Jharkhand, Bihar, Chhattisgarh and Andhra Pradesh to pharmaceutical hubs of Himachal's Baddi, Uttarakhand, Delhi, and Punjab — drugs are flowing steadily into the state.

A data of the Haryana State Narcotics Control Bureau (HSNCB) reveals Haryana is emerging as a consumption hub of drugs from several states. A senior police official said Haryana's location bordering Punjab, Delhi, Rajasthan, UP and Himachal Pradesh makes it a corridor for traffickers for supply chains from nearly every direction. Sirsa, Fatehabad, Dabwali, Ambala, Hisar, Panipat, Yamunana-



DISMANTLING SUPPLY CHAINS

“We have been monitoring the routes of drug peddlers. The HSNCB's policy is zero tolerance to drugs. We not only seize narcotics, but also dismantle the source and destination of trafficking. We are breaking the inter-state networks of drug peddlers and destroying the supply chains across the state. OP Singh, Director General, HSNCB

gar, Jind, Kaithal, Panchkula, and Kurukshetra have emerged as heroin hotspots. UP's Saharanpur, Bareilly, Aligarh, and even West Bengal's Nadiaya have fed the supply lines, the data states.

The HSNCB data further reveals that the ganja belt stretches across Gurugram, Faridabad, Palwal, Jhajjar, Rewari, Karnal, Jind and

Bhiwani. Ambala, Panchkula, Kaithal, Panipat, Sonapat, Rohtak, Jind, Hisar, and Yamunanagar are emerging as the hub of charas. Similarly, Sirsa, Fatehabad, Hisar, Dabwali, Kurukshetra, Karnal and Kaithal form the opium hotspot cluster. The abuse of pharmaceutical drugs — tablets, injections, syrups and capsules — spreads

across Yamunanagar, Karnal, Panipat, Rohtak, Panchkula, Ambala, Nuh and Kurukshetra. The Sirsa-Fatehabad-Hisar belt dominates poppy straw trade, with Kurukshetra, Karnal, and Kaithal close behind. Gurugram, Faridabad, Dabwali and Panchkula have also become centres for high-profile synthetic drug abuse, with MDMA, LSD and cocaine trafficked via Delhi, Kolkata, and Uttar Pradesh.

The HSNCB registered 188 FIRs, including 50 commercial quantity (CQ) cases, and arrested 341 people from January to August this year. Between 2020 and August this year, 1,620 FIRs led to 2,823 arrests, with 244 commercial, 981 intermediate and 295 small quantity cases. This year alone, 2,462 NDPS cases have been registered across Haryana, leading to 4,162 arrests and 307 CQ seizures. HSNCB's share of statewide seizures between January and August 2025 was significant: pharmaceuticals (16.66 per cent), opium (13.82 per cent), poppy straw (13.11 per cent), and

charas (9.94 per cent).

OP Singh, Director General, HSNCB, said they had been monitoring the routes and breaking the supply chain of drug peddlers. “The HSNCB's policy is zero tolerance to drugs. We not only seize narcotics, but also dismantle the source and destination of trafficking. We are breaking the inter-state networks of the drug peddlers to curb drug trafficking in the state,” he said.

Singh claimed that a comprehensive campaign of the Haryana Police proved that if law enforcement and social awareness were combined, any major social crisis could be eradicated from the roots. The rising number of drug-free villages and wards, increasing conviction rates, property seizures worth crores, and preventive detention orders were proof that Haryana was leading the way in realising the dream of a drug-free India. This efforts would serve not only Haryana but the entire nation as an inspiration and a milestone in the fight against narcotics.



Sirsa Member of Parliament Kumari Selja with protesters in Rewari on Sunday. TRIBUNE PHOTO

Selja supports protest over 200-bed hospital in Rewari

RAVINDER SAINI
TRIBUNE NEWS SERVICE

REWARI, SEPTEMBER 14
The indefinite dharna staged by residents of Ramgarh-Bhagwanpur villages for the past 90 days gained momentum on Sunday when Sirsa MP and senior Congress leader Kumari Selja, accompanied by former Rewari MLA Chiranjeev Rao, visited the protest site to express solidarity with the villagers.

The protesters have been demanding that the proposed 200-bed hospital be

set up in their village, which they claim is the most suitable location for the project. The state government has yet to finalise the site.

Selja urged the government to “open its eyes and ears” and work towards an amicable solution. She accused the BJP government of neglecting the interests of every section of society, adding that farmers are on the warpath due to their worsening conditions, yet the government continues to turn a blind eye to their grievances.

Anil Kumar, coordinator

of the Hospital Banao Sangharsh Samiti, said the dharna would continue until their demand is fulfilled. “We have already given our land to the state government for a development project, with the understanding that the hospital would be set up here in return,” he added.

Health Minister Arti Singh Rao said administrative approval had been granted for the construction of 29 sub-health centres and one block public health unit in Rewari district.

Strengthen embankments along Yamuna, MP Jindal tells officials

TRIBUNE NEWS SERVICE

YAMUNANAGAR, SEPTEMBER 14
Kurukshetra Lok Sabha MP Naveen Jindal today visited Tapu Kamal Pur village in Yamunanagar district and inspected the land erosion near the banks of Yamuna.

He directed officials to strengthen the river embankments, so that land erosion could be stopped. He assured the flood-hit villagers who suffered losses of special help from the government.

“The central and state governments are fully committed to the welfare of the people and providing timely relief to the families affected by heavy rain,” said MP Naveen Jindal, stressing that “it is the government's responsibility to provide financial help to farmers in the times of crisis”.

He promised the farmers that every kind of facility would be provided by the



Kurukshetra MP Naveen Jindal inspects the embankments of the Yamuna at Tapu Kamal Pur village in Yamunanagar on Sunday.

administration. “No affected citizen will be deprived of relief. The Chief Minister has fixed the standards of loss and announced that the affected farmers will get compensation for the damaged crops and houses,” said

Jindal. He directed the Irrigation Department officials to permanently strengthen the embankments of the Yamuna river. He listened to the problems of the villagers on the spot and assured them of resolving them.

Resume process to shift industrial area along Tangri: Vij to Ambala DC

AMBALA, SEPTEMBER 14

Following industrialists' requests to relocate due to repeated losses caused at the industrial area in Ambala Cantonment by the Tangri river, Cabinet Minister Anil Vij has directed the district administration to resume the process of acquiring 2,600 acres of land adjacent to the Saha Growth Centre.

The overflowing Tangri in Ambala Cantonment recently left the industrial area in Ambala Cantonment severely waterlogged, causing losses to the industrial unit owners. Vij said a process was initiated a couple of years back to acquire the land, but due to back to back elections, the process was stopped.

Vij, who reached the war room established at the Industrial Area, said the government was taking concrete steps to boost industrial development in Ambala Cantonment. As part of this initiative, the process of acquiring nearly 2,600 acres of land adjacent to the Saha Growth Centre will soon be resumed.”

The minister said a new industrial area and logistic park would be developed



Cabinet Minister Anil Vij during a visit to the industrial area in Ambala.

on this proposed land. Alongside, the Railways is also progressing with plans to establish a freight terminal nearby.

The development of the industrial area, Logistic Park, and Freight Terminal in close proximity will not only provide comprehensive facilities to industries but also strengthen the regional industrial infrastructure, generating thousands of direct and indirect employment opportunities.

Vij, while interacting with the industrialists, directed the Deputy Commissioner Ambala to immediately restart the acquisition

process for the 2,600 acres of land. He said the process would now be expedited as several farmers had expressed willingness to provide their land to the government and had already applied through the e-Bhoomi portal in the past.

As the industrialists expressed desire to relocate to Saha to set up their industries, Vij said the government was working in the best interests of the industry and would provide full support.

During his visit, the Minister also interacted with sanitation workers and praised them for their efforts. — TNS

Women & kids’ safety campaign intensified

TRIBUNE NEWS SERVICE

CHANDIGARH, SEPTEMBER 14
Haryana Additional Chief Secretary, Home Department, Sumita Misra, has called for intensified efforts across all departments and field offices to raise awareness about key women and child welfare schemes implemented by the Union Ministry of Home Affairs and the Ministry of Women and Child Development.

As part of the drive, the state government is vigorously promoting the Bal Vivah Mukh Bharat campaign to eliminate child marriage. Portals have been operationalised for complaint registration and monitoring, making reporting easier and more transparent. At workplaces, the Sexual Harassment Electronic Box (SHE-Box) portal (<https://she-box.wcd.gov.in/>) offers a confidential channel for women to lodge complaints.

The initiatives are critical for ensuring the safety, security, and empowerment of women and children across the state. Misra instructed that officers at both district and state levels must actively highlight the programmes through



Focus on elimination of child marriage

awareness campaigns, community outreach, seminars, and public events to maximise visibility and impact.

To strengthen implementation, the government has appointed District Protection Officers (DPOs) in 33 Mahila Thanas across Haryana, with each district having a DPO.

Central to the campaign are the One-Stop Centres (OSCs), which provide integrated services for women facing violence or distress. From medical aid and legal assistance to temporary shelter and psychosocial counselling, OSCs offer comprehensive support under one roof. Complementing these are the Women Helpline (181) and Child Helpline (1098), now linked to the national Emergency Response Support System (ERSS-112).

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S INDIAN YARN LIMITED OPERATING IN MANUFACTURING OF YARN AT LUDHIANA (PUNJAB) (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN & CIN/LLP No.	M/s. Indian Yarn Limited PAN No.: AAACI7110E CIN: U17111PB1991PLC023217
2. Address of the registered office	Village Himanypur, 14 Km. Lainu Handesra Road, Post office Lainu, Distt. SAS Nagar, Mohali-140501
3. URL of website	NA
4. Details of place where majority of fixed assets are located	No physical assets as on Insolvency Commencement Date are reported.
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	The turnover of the company as on 31.03.2025 from operations was NIL.
7. Number of employees/ workmen	As per information received from Suspended Board, there are no employees on rolls of the company.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at corp.indianyarn@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at corp.indianyarn@gmail.com
10. Last date for receipt of expression of interest	30.09.2025
11. Date of issue of provisional list of prospective resolution applicants	10.10.2025
12. Last date for submission of objections to provisional list	15.10.2025
13. Date of issue of final list of prospective resolution applicants	25.10.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.10.2025
15. Last date for submission of resolution plans	29.11.2025
16. Process email id to submit Expression of Interest	corp.indianyarn@gmail.com
17. Details of the corporate debtor's registration status as MSME	The CD is registered with Ministry of Micro, Small and Medium Enterprises (Udyam Registration No. UDYAM-PB-20-0000381)
Sd/- Sumit Sharma Resolution Professional, INDIAN YARN LIMITED IP Registration Number: IBB/PA-001/IP-P-02323/2020-2021/13513 (Authorization for Assignment valid till: 31/12/2026) Regd. Add.: C-3/69 A, Keshav Puram, North West, Delhi-110035; Regd. email Id: mail@sumitsharma.in Correspondence Address: 109 (First Floor), Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi-110001 Date: 15.09.2025 Place: New Delhi Email: corp.indianyarn@gmail.com	

Traced by police in Haridwar, Jind man shoots self

HISAR, SEPTEMBER 14

A man facing charges of fraud reportedly ended life by suicide at a house in Haridwar today. The accused, Sunil Kapoor, was being chased by the Jind police. He made a dramatic escape when the Jind CIA team tried to overpower him in Haridwar yesterday after he opened fire on a team member.

The Jind police spokesperson said during a cordon operation in the presence of the Uttarakhand Police, the accused reportedly shot himself with his own weapon. The spokesperson said Kapoor had opened fire on the Jind police team, injuring Sub-Inspector Surender. Jind CIA Staff in-charge, Sub-Inspector Manish Kumar said Kapoor's location was traced to Dehradun. A joint team of Haryana, Haridwar, and Dehradun cops raided his hideout, where he was found hiding in a relative's house. The door of the room was locked from inside, the spokesperson said, adding when the police, with the help of relatives, broke open the door, the accused panicked on seeing the police and shot himself. — TNS

PARVEEN ARORA
TRIBUNE NEWS SERVICE

KARNAL, SEPTEMBER 14

The recent spell of rains and flashfloods across Northwest India has left vast stretches of farmland submerged, standing crops damaged and farmers counting losses.

Haryana, Punjab, Himachal Pradesh, Uttarakhand, Jammu, Kashmir and parts of Ladakh have been severely hit, with crops either under water or damaged beyond recovery. Scientists of the ICAR – Indian Agricultural Research Institute (IARI), Regional Station, Karnal, has issued an advisory to help farmers recover and protect their livelihoods.

Dr Shiv K Yadav, Principal Scientist and Head, ICAR-IARI (Karnal), said the immediate losses to farmers were immense, but timely action could reduce long-term damage. “Where water has receded, farmers should



SUGGESTIONS FROM SCIENTISTS

- For paddy, drainage and spray of nitrogen and potassium must
- Maize growers should create drain channels, watch for stem rot
- Cotton farmers must manage root rot and insect attacks, sugarcane growers must apply nitrogen
- Vegetable growers should drain water, prune damaged plants, and spray protectants
- Orchard owners must remove silt, repair drainage and use fungicides against root rot

till the soil to restore aeration and apply nitrogen with organic manure to rebuild soil health,” he said. In fields where water remains stag-

nant, farmers should divert it using pumps or channels. Where silt has accumulated, soil treatment and fresh sowing will be needed once

conditions improve.

Dr Yadav also stressed the importance of post-harvest handling. Farmers should dry salvaged paddy, maize and fruits on raised platforms on tarpaulins to prevent rotting. Damaged paddy and maize straw can be used for silage to secure fodder for livestock. He maintained that the disaster has once again highlighted the vulnerability of agriculture to climate extremes, calling for long-term solutions such as better drainage, crop diversification, climate-resilient varieties and improved disaster preparedness.

Dr Sangita Yadav, Principal Scientist, ICAR-IARI, highlighted that major kharif crops were the worst-hit. In Haryana and Punjab, basmati paddy, maize, sugarcane and cotton suffered heavy losses. In Himachal Pradesh, apple orchards

were badly damaged due to landslides and silt. Uttarakhand reported losses in pulses along with blast incidence in paddy. Jammu and Kashmir saw damage to maize, paddy, vegetables, and apple orchards, while in Ladakh, buckwheat, barley, and apricot crops were flattened.

She advised farmers to act quickly depending on the crop. For paddy, drainage of water and sprays of nitrogen and potassium are essential. Maize growers should create drainage channels and watch for stem rot. Cotton farmers must manage root rot and insect attacks, while sugarcane fields need timely nitrogen application. Vegetable growers should drain water, prune damaged plants, and spray protectants, while orchard owners must remove silt, repair drainage, and use fungicides against root rot.

ਵੀਹ ਕਿੱਲੋ ਹੈਰੋਇਨ, ਡਰੋਨ ਤੇ ਦੋ ਮੋਟਰਸਾਈਕਲਾਂ ਸਣੇ ਤਿੰਨ ਕਾਬੂ

ਪੱਤਰ ਪ੍ਰੇਰਕ

ਫਿਰੋਜ਼ਪੁਰ 14 ਸਤੰਬਰ
ਪੁਲੀਸ ਨੇ ਤਿੰਨ ਵਿਅਕਤੀਆਂ ਨੂੰ 20 ਕਿੱਲੋ 250 ਗ੍ਰਾਮ ਹੈਰੋਇਨ, ਡਰੋਨ ਅਤੇ ਦੋ ਮੋਟਰਸਾਈਕਲਾਂ ਸਣੇ ਕਾਬੂ ਕੀਤਾ ਹੈ। ਮੁਲਜ਼ਮਾਂ ਖ਼ਿਲਾਫ਼ ਕੇਸ ਦਰਜ ਕਰ ਲਿਆ ਗਿਆ ਹੈ। ਇਸ ਦੌਰਾਨ ਸਹਾਇਕ ਬਾਇੰਦਰ ਸੁਖਬੀਰ ਸਿੰਘ ਨੇ ਦਸਾਵਾ ਕਿ 155 ਬਦਲੀਆਂ ਬੀ ਐੱਸ

▶ **ਪੁਲੀਸ ਵੱਲੋਂ ਮੁਲਜ਼ਮਾਂ** ਅੱਠ ਫ
ਤੋਂ **ਪੁੱਛਗਿੱਛ ਜਾਰੀ** ਬੀ ਓ ਪੀ
ਬੀ ਓ ਐਚ

ਵੱਲੋਂ ਅਮਨਦੀਪ ਸਿੰਘ ਵਾਸੀ ਗੱਟੀ ਰਾਜੇ ਕੇ ਅਤੇ ਪਰਮਜੀਤ ਸਿੰਘ ਵਾਸੀ ਗੱਟੀ ਰਾਜੇ ਕੇ ਨੂੰ ਹੁਸੈਨੀਵਾਲਾ ਬੋਰਾਜ ਨੌਜਵਾਨ ਨਾਕੇ ਦੌਰਾਨ 4 ਕਿਲੋ 484 ਗ੍ਰਾਮ ਹੈਰੋਇਨ, 1 ਡਰੋਨ ਅਤੇ ਮੋਟਰਸਾਈਕਲ ਸਣੇ ਗ੍ਰਿਫਤਾਰ ਕੀਤਾ ਗਿਆ। ਇਸੇ ਤਰ੍ਹਾਂ ਸੀ ਆਈ ਏ ਸਟਾਫ ਦੇ ਇੰਸਪੈਕਟਰ ਮੋਹਿਤ ਧਵਨ ਨੇ ਪੁਲੀਸ ਪਾਰਟੀ ਸਣੇ ਮੁਖਬਰੀ ਦੇ ਅਧਾਰ 'ਤੇ ਸੱਨੂੰ ਸਿੰਘ ਵਾਸੀ ਪਿੰਡ ਹਬੀਬ ਵਾਲਾ ਨੂੰ 15 ਕਿਲੋ 775 ਗ੍ਰਾਮ ਹੈਰੋਇਨ ਤੇ ਮੋਟਰਸਾਈਕਲ ਬਿਨਾਂ ਨੰਬਰੀ ਸਣੇ ਕਾਬੂ ਕੀਤਾ ਹੈ। ਪੁਲੀਸ ਵੱਲੋਂ ਮੁਲਜ਼ਮਾਂ ਤੋਂ ਪੁੱਛਗਿੱਛ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ।

ਕਲਾਸੀਫਾਈਡ

ਖਾਲੀ ਥਾਂਵਾਂ

ਗੁਰੂ ਗੋਬਿੰਦ ਸਿੰਘ ਖਾਲਸਾ ਕਾਲਜ ਫਾਰ ਵੁਮੈਨ ਕਮਾਲਪੁਰਾ (ਲੁਧਿਆਣਾ) ਪ੍ਰੋ. ਨਿਜਿਅਤ ਆਧਾਰ 'ਤੇ ਪ੍ਰਿੰਸੀਪਲ ਦੀ ਅਸਾਮੀ ਲਈ ਨਿਰਧਾਰਤ ਪ੍ਰਵਾਰਮਾ (ਕਾਲਜ ਤੋਂ ਸੁਲੱਭ) ਬਿਨੈਪਤਰ ਮੰਗੇ ਜਾਂਦੇ ਹਨ। ਯੂਜੀਸੀ/ ਰਾਜ ਸਰਕਾਰ/ ਐਨਸੀਟੀਈ/ ਪੰਜਾਬ ਯੂਨੀਵਰਸਿਟੀ ਵੱਲੋਂ ਨਿਰਧਾਰਤ ਯੋਗਤਾਵਾਂ/ਸ਼ਰਤਾਂ ਦੇ ਅਨੁਸਾਰ ਯੋਗ ਉਮੀਦਵਾਰ ਵਿਗਿਆਪਨ ਦੇ ਪ੍ਰਕਾਸ਼ਣ ਤੋਂ 30 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਰਜਿਸਟਰਡ ਡਾਕ/ ਸਪੀਡ ਪੋਸਟ ਜਾਂ ਵਿਅਕਤੀਗਤ ਰੂਪ ਵਿਚ ਆਪਣੇ ਬਿਨੈਪਤਰ ਕਾਲਜ ਨੂੰ ਭੇਜਣਾ ਅਤੇ ਇਸ ਦੀ ਇਕ ਕਾਪੀ ਡੀਨ ਕਾਲਜ ਵਿਕਾਸ ਪ੍ਰੀਸ਼ਦ ਪੰਜਾਬ ਯੂਨੀਵਰਸਿਟੀ, ਚੰਡੀਗੜ੍ਹ ਨੂੰ ਭੇਜੀ ਜਾਵੇ। ਉਮੀਦਵਾਰ ਆਪਣੇ ਬਿਨੈਪਤਰ ਭੇਜਦੇ ਸਮੇਂ ਨਿਰਧਾਰਤ ਪ੍ਰੋਫਾਈਲ ਦੀਆਂ 09 ਫੋਟੋ ਕਾਪੀਆਂ ਵੀ ਕਾਲਜ ਕੋਲ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣਾ। ਸਕੱਤਰ, ਗਵਰਨਿੰਗ ਬਾਡੀ, 98722-00148 (CL25052439)

ਐਸ.ਡੀ. ਕਾਲਜ, ਬਰਨਾਲਾ (ਪੰ.)- 148101 ਨੂੰ ਹੇਠ ਲਿਖੇ ਸਹਾਇਕ ਪ੍ਰੋਫੈਸਰਾਂ ਦੀ ਲੋੜ ਹੈ। ਪੰਜਾਬੀ-1, ਕਾਮਰਸ-5, ਸੰਗੀਤ ਸਾਜ਼-1, ਪੰਜਾਬ ਸਰਕਾਰ/ ਪੰਜਾਬੀ ਯੂਨੀਵਰਸਿਟੀ, ਪਟਿਆਲਾ ਦੇ ਨਿਯਮਾਂ ਅਨੁਸਾਰ ਯੋਗਤਾਵਾਂ। ਤਨਖਾਹ ਗੱਲਬਾਤ ਯੋਗ ਹੈ। 10 ਦਿਨਾਂ ਦੇ ਅੰਦਰਅੰਦਰ ਹੇਠਾਂ ਹਸਤਾਖਰਿਤ ਨੂੰ ਅਰਜ਼ੀ ਦਿਓ। ਲੋੜ ਅਨੁਸਾਰ ਅਸਾਮੀਆਂ ਦੀ ਗਿਣਤੀ ਵੱਖ-ਵੱਖ ਹੋ ਸਕਦੀ ਹੈ। (ਨਰੋਡ ਕੁਮਾਰ ਸਿੰਗਲਾ), ਪ੍ਰਧਾਨ (CL25052459)

ਦਾਖਲਾ ਸੂਚਨਾ

ਜੀ.ਐਨ. ਕਾਲਜ ਆਫ਼ ਐਗ੍ਰੀਕੇਲ, ਪਟਿਆਲਾ ਵਿੱਚ, 20.09.2025 ਤੱਕ ਸਾਰੇ ਵਿਸ਼ਿਆਂ ਦੇ ਕੰਬੀਨੇਸ਼ਨ ਲਈ, ਬੀ.ਐੱਫ. ਮੈਨੇਜਮੈਂਟ ਸੀਟਾਂ (ਬਿਨਾ ਇੰਟਰੈਂਸ ਟੈਸਟ) ਤੋਂ ਦਾਖਲਾ ਉਪਲਬਧ ਹੈ। 78883-48366, 98723-98131 (CL25052207)

ਜ਼ਰੂਰੀ ਸੂਚਨਾ

ਦੀ ਟ੍ਰਿਬਿਊਨ ਟਰੱਸਟ ਇਸ ਅਖ਼ਬਾਰ ਵਿਚ ਛਪੇ ਇਸ਼ਤਿਹਾਰ (ਡਿਸਪਲੇ/ ਕਲਾਸੀਫਾਈਡ) ਦੇ ਤੱਥਾਂ ਲਈ ਜ਼ਿੰਮੇਵਾਰੀ ਨਹੀਂ ਲੈਂਦਾ। ਸਾਰਾ ਅਖ਼ਬਾਰ ਇਨ੍ਹਾਂ ਨੂੰ ਤਸਦੀਕ ਨਹੀਂ ਕਰਦਾ। ਪਾਠਕਾਂ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਉਹ ਇਨ੍ਹਾਂ ਇਸ਼ਤਿਹਾਰਾਂ 'ਤੇ ਕਾਰਵਾਈ ਕਰਨ ਤੋਂ ਪਹਿਲਾਂ ਤੱਥਾਂ ਦੀ ਪੁਸ਼ਟੀ ਕਰ ਲੈਣ।

CLICK
BOOK
PAY

Scan here
to book your ad!



or log on to <https://classified.tribuneindia.com>

ਦੈਨਿਕ ਟ੍ਰਿਬਿਊਨ

The Tribune

ਪੰਜਾਬੀ ਟ੍ਰਿਬਿਊਨ

Voice of the People

ਝੋਨੇ ਦੀ ਫ਼ਸਲ 'ਤੇ ਨਮੀ ਦੇ ਨਾਂ ਉੱਤੇ ਕੱਟ ਖ਼ਿਲਾਫ਼ ਨਿੱਤਰੇ ਕਿਸਾਨ

ਭੰਗਾਲਾ ਦੀ ਦਾਣਾ ਮੰਡੀ ਵਿੱਚ ਕੀਤੀ ਮਹਾਪੰਚਾਇਤ; ਕਿਸਾਨ ਮੋਰਚੇ ਵੱਲੋਂ ਸੂਬਾ ਪੱਧਰੀ ਸੰਘਰਸ਼ ਦੀ ਚਿਤਾਵਨੀ

ਜਗਜੀਤ ਸਿੰਘ

ਮੁਕੱਰੀਆਂ, 14 ਸਤੰਬਰ

ਮੰਡੀਆਂ ਵਿੱਚ ਨਮੀ ਦੇ ਨਾਮ 'ਤੇ ਕਿਸਾਨਾਂ ਦੀ ਝੋਨੇ ਦੀ ਫ਼ਸਲ ਨੂੰ ਲਗਾਏ ਜਾਣ ਵਾਲੇ ਕੱਟ ਖ਼ਿਲਾਫ਼ ਕਿਸਾਨ ਜਥੇਬੰਦੀਆਂ ਨੇ ਭੰਗਾਲਾ ਦੀ ਦਾਣਾ ਮੰਡੀ ਵਿੱਚ ਮਹਾਪੰਚਾਇਤ ਕਰਕੇ ਤਿੱਖੇ ਸੰਘਰਸ਼ ਦੀ ਚਿਤਾਵਨੀ ਦਿੱਤੀ ਹੈ। ਇਸ ਮੌਕੇ ਮਨਜੀਤ ਸਿੰਘ ਰਾਏ ਅਤੇ ਅਮਰਜੀਤ ਸਿੰਘ ਰੜਾ ਨੇ ਕਿਹਾ ਕਿ ਕਿਸਾਨ ਪਹਿਲਾਂ ਹੀ ਹੜ੍ਹਾਂ ਕਾਰਨ ਵਿੱਤੀ ਮਾਰ ਝੱਲ ਰਿਹਾ ਹੈ ਅਤੇ ਪਿਛਲੀ ਵਾਰ ਵਾਂਗ ਜੇ ਇਸ ਵਾਰ ਵੀ ਫ਼ਸਲ ਨੂੰ ਮੰਡੀਆਂ ਵਿੱਚ ਕੱਟ ਲਗਾਇਆ ਜਾਵੇ ਤਾਂ ਹਰ ਪੱਧਰ ਦਾ ਸੰਘਰਸ਼ ਵਿਵਾਦ ਜਾਵੇਗਾ। ਇਸ ਦੌਰਾਨ ਸੂਬੇ ਦੇ ਵਿਧਾਇਕਾਂ ਤੇ ਮੰਤਰੀਆਂ ਦੀ ਰਿਹਾਇਸ਼ ਦੇ ਘਿਰਾਓ ਤੇ ਹਾਈਵੇਅ ਜਾਮ ਕਰਨ ਵਰਗੇ ਫ਼ੈਸਲੇ ਲਏ ਜਾ ਸਕਦੇ ਹਨ। ਉਨ੍ਹਾਂ ਕਿਸਾਨਾਂ ਨੂੰ ਅਪੀਲ ਕੀਤੀ ਕਿ ਉਹ ਮੰਡੀਆਂ ਵਿੱਚ ਜਿਣਸ ਸੁਕਾ ਕੇ ਲਿਆਉਣ।



ਭੰਗਾਲਾ ਦੀ ਦਾਣਾ ਮੰਡੀ ਵਿੱਚ ਕਿਸਾਨ ਮਹਾਪੰਚਾਇਤ ਦੌਰਾਨ ਆਗੂ।

ਆਗੂਆਂ ਨੇ ਕਿਹਾ ਕਿ ਆਉਣ ਵਾਲੇ ਸਮੇਂ ਵਿੱਚ ਕਿਸਾਨਾਂ ਦੀ ਮੰਡੀਆਂ ਵਿੱਚ ਲੁੱਟ ਰੋਕਣ ਲਈ ਮੰਡੀ ਪੱਧਰ ਦੀਆਂ ਕਮੇਟੀਆਂ ਗਠਿਤ ਕਰਨ ਦੀ ਤਜਵੀਜ਼ ਬਣਾਈ ਜਾ ਰਹੀ ਹੈ ਤਾਂ ਜੋ ਇਹ ਮਸਲੇ ਮੰਡੀ ਪੱਧਰ 'ਤੇ ਹੀ ਨਿਜ਼ੋਂਜ਼ ਜਾ ਸਕਣ। ਉਨ੍ਹਾਂ ਸਰਕਾਰ ਤੋਂ ਮੰਗ ਕੀਤੀ ਕਿ ਮੰਡੀਆਂ ਵਿੱਚ ਸੁਚਾਰੂ ਖਰੀਦ ਦੇ

ਲੋੜੀਂਦੇ ਪ੍ਰਬੰਧ ਯਕੀਨੀ ਬਣਾਏ ਜਾਣ ਅਤੇ ਨਮੀ ਚੌਕ ਕਰਨ ਲਈ ਲੋੜੀਂਦਾ ਸਟਾਫ਼ ਤਾਇਨਾਤ ਕੀਤਾ ਜਾਵੇ। ਇਸ ਮੌਕੇ ਬਾਪੂ ਬਲਕਾਰ ਸਿੰਘ ਮੌਲੀ, ਗੁਰਨਾਮ ਸਿੰਘ ਜਗਨਪੁਰ, ਅਵਤਾਰ ਸਿੰਘ ਬੋਝੀ, ਜਗਦੀਪ ਸਿੰਘ ਬੋਝੀ, ਜਗਦੀਪ ਸਿੰਘ ਰਾਜਾ, ਬਲਕਾਰ ਸਿੰਘ ਮੌਲੀ, ਵਿਜੇ ਬਹਿਬਲਜੀ, ਗੁਰਨਾਮ ਸਿੰਘ

ਝੋਨੇ ਵਿੱਚ ਨਮੀ ਦੀ ਮਾਤਰਾ 20 ਫੀਸਦੀ ਕੀਤੀ ਜਾਵੇ. ਰਾਏ

ਕਿਸਾਨ ਆਗੂ ਮਨਜੀਤ ਸਿੰਘ ਰਾਏ ਨੇ ਦੱਸਿਆ ਕਿ ਤਲਕੇ ਕਿਸਾਨ ਮਜ਼ਦੂਰ ਸਰੋਚੇ ਦੀ ਮੀਟਿੰਗ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ। ਮੀਟਿੰਗ ਵਿਚ ਝੋਨੇ ਦੀ ਕਿਸਮ ਅਨੁਸਾਰ ਨਮੀ ਦੀ ਮਾਤਰਾ 19-20 ਫੀਸਦੀ ਤੋਂ ਵੱਧ ਕੀਤੀ ਜਾਵੇ ਕਿਉਂਕਿ ਹੜ੍ਹਾਂ ਕਾਰਨ ਜ਼ਮੀਨ ਵਿੱਚ ਨਮੀ ਨਹੀਂ ਜਾਂਦੀ ਅਤੇ ਇਸ ਦਾ ਸਿੱਧਾ ਅਸਰ ਦਾਣੇ ਵਿੱਚ ਨਮੀ ਦੀ ਮਾਤਰਾ 'ਤੇ ਪਵੇਗਾ। ਉਨ੍ਹਾਂ ਮੰਗ ਕੀਤੀ ਕਿ ਨਮੀ ਦੀ ਮਾਤਰਾ ਵਧਾਉਣ ਕਾਰਨ ਸ਼ੈਲਰ ਮਾਲਕਾਂ ਨੂੰ ਹੋਣ ਵਾਲੇ ਨੁਕਸਾਨ ਦੀ ਭਰਪਾਈ ਕੇਂਦਰ ਜਾਂ ਰਾਜ ਸਰਕਾਰ ਆਪਣੇ ਪੱਖ 'ਤੇ ਕਰੇ।

ਜਗਨਪੁਰ, ਉਦਾਸ ਸਿੰਘ ਪੁਰਾਣਾ ਭੰਗਾਲਾ, ਹਰਦੀਪ ਸਿੰਘ ਭਾਗਤਾਂ, ਅਵਤਾਰ ਸਿੰਘ ਬੋਝੀ, ਜਗਦੀਪ ਸਿੰਘ, ਕੁਲਵਿੰਦਰ ਸਿੰਘ ਮੰਜਪੁਰ, ਸੁਰਜੀਤ ਬਿੱਲਾ, ਹਰਜੀਤ ਟੀਟਾ, ਬਲਜੀਤ ਸਿੰਘ ਨੀਟਾ, ਅਜਾਇਬ ਸਿੰਘ, ਸਤੀਸ਼ ਪਠਾਨੀਆ ਨੇ ਸ਼ਬਦ ਕੀਤੇ।

ਪੰਜਾਬ 'ਚ ਕਾਂਗਰਸੀ ਲੀਡਰਾਂ ਨੇ ਵਧਾਈ ਸਰਗਰਮੀ

▶ **ਬਾਹਰਲੇ ਸੂਬਿਆਂ ਤੋਂ ਪਹੁੰਚ ਰਹੇ ਨੇ ਸੀਨੀਅਰ ਆਗੂ, ਸੂਬੇ ਦੇ ਲੋਕਾਂ ਤੋਂ ਲਈ ਜਾ ਰਹੀ ਹੈ ਫ਼ੀਡਬੈਕ**

ਮੋਹਿਤ ਸਿੰਗਲਾ

ਨਾਭਾ, 14 ਸਤੰਬਰ

ਕਾਂਗਰਸ ਦੇ ਕੌਮੀ ਸਕੱਤਰ ਸੰਜੇ ਦੱਤ ਪਟਿਆਲਾ ਜ਼ਿਲ੍ਹੇ ਵਿੱਚ ਲੋਕਾਂ ਨੂੰ ਮਿਲਣ ਲਈ ਪਹੁੰਚੇ ਹੋਏ ਹਨ। ਸੰਸਦ ਮੈਂਬਰ ਡਾ. ਹਰਮਿੰਦਰ ਗਾਂਧੀ ਨਾਲ ਉਹ ਵੱਖ-ਵੱਖ ਗੈਰ-ਕਾਂਗਰਸੀ ਜਥੇਬੰਦੀਆਂ, ਸਮਾਜਿਕ ਕਾਰਕੁਨਾਂ, ਡਾਕਟਰਾਂ ਅਤੇ ਹੋਰ ਕਾਰੋਬਾਰੀਆਂ ਨੂੰ ਮਿਲ ਰਹੇ ਹਨ। ਜਾਣਕਾਰੀ ਅਨੁਸਾਰ ਉਨ੍ਹਾਂ ਨੇ ਕਾਂਗਰਸ ਦੇ ਵੱਖ-ਵੱਖ ਪੜਾਵਾਂ ਨਾਲ ਬੰਦ ਕਾਰਾ ਮੀਟਿੰਗ ਵੀ ਕੀਤੀ।

ਡਾ. ਗਾਂਧੀ ਦੇ ਇਕ ਕਰੀਬੀ ਨੇ ਦੱਸਿਆ ਕਿ ਸੰਜੇ ਦੱਤ ਦੀ ਪਟਿਆਲਾ ਫੇਰੀ ਦੇ ਦੋ ਮਕਾਮ ਹਨ। ਇਕ ਤਾਂ ਪਾਰਟੀ ਦੇ ਸੰਗਠਨ ਨੂੰ ਮਜ਼ਬੂਤ ਕਰਨਾ, ਦੂਜਾ ਪਾਰਟੀ ਦੀ ਲੋਕਾਂ ਤਕ ਪਹੁੰਚ ਨੂੰ ਵਧਾਉਣਾ। ਜਾਣਕਾਰੀ ਅਨੁਸਾਰ ਕਿਰਤੀ ਕਿਸਾਨ ਯੂਨੀਅਨ, ਕਿਸਾਨ

ਯੂਨੀਅਨ ਸ਼ਾਦੀਪੁਰ ਸਣੇ ਕਈ ਕਿਸਾਨ ਜਥੇਬੰਦੀਆਂ ਨੇ ਉਨ੍ਹਾਂ ਨੂੰ ਕਿਸਾਨੀ ਮੁੱਦਿਆਂ 'ਤੇ ਪਾਰਟੀ ਵੱਲੋਂ ਪੱਖ ਸਾਫ਼ ਕਰਨ ਲਈ ਕਿਹਾ। ਇਸੇ ਤਰ੍ਹਾਂ ਮਜ਼ਦੂਰ ਜਥੇਬੰਦੀਆਂ ਨੇ ਸੰਜੇ ਦੱਤ ਨੂੰ ਪਾਰਟੀ ਦੇ ਵਿਰੋਧੀ ਧਿਰ ਵਜੋਂ ਸਵਾਲ-ਜਵਾਬ ਕੀਤੇ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਕਾਂਗਰਸ ਪਾਰਟੀ ਨੂੰ ਨਵੀਂ ਅਤੇ ਸੁਝਵਾਨ ਲੀਡਰਸ਼ਿਪ ਖੜ੍ਹੀ ਕਰਨੀ ਚਾਹੀਦੀ ਹੈ। ਸੂਤਰਾਂ ਅਨੁਸਾਰ ਕਾਂਗਰਸ ਦੇ ਵੱਖ-ਵੱਖ ਪੜਾਵਾਂ ਨੇ ਇੱਕ ਦੂਜੇ 'ਤੇ ਭਾਜਪਾ, ਆਪ' ਜਾਂ ਕੈਪਟਨ ਅਮਿੰਦਰ ਸਿੰਘ ਨਾਲ ਜੁੜੇ ਹੋਣ ਦੇ ਦੋਸ਼ ਲਗਾਏ ਅਤੇ ਆਪਣੀ ਪਾਰਟੀ ਵਿੱਚ ਪ੍ਰਧਾਨਗੀ ਦੀ ਦਾਅਵੇਦਾਰੀ ਪੇਸ਼ ਕੀਤੀ। ਜਾਣਕਾਰੀ ਅਨੁਸਾਰ 16 ਸਤੰਬਰ ਤੋਂ ਬਾਅਦ ਇਕ ਹੋਰ ਸੀਨੀਅਰ ਕਾਂਗਰਸ ਆਗੂ ਵੀ ਪਟਿਆਲਾ ਦੇ ਇਲਾਕਿਆਂ ਤੋਂ ਰਿਪੋਰਟ ਇਕੱਠੀ ਕਰਨਗੇ। ਕਾਂਗਰਸ ਪਾਰਟੀ ਆਗੂਆਂ ਦੀ ਸਰਗਰਮੀ ਪਾਰਟੀ ਵੱਲੋਂ 2027 ਦੀਆਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਚੋਣਾਂ ਲਈ ਲਈ ਕੀਤੀ ਜਾ ਰਹੀ ਤਿਆਰੀ ਬਾਰੇ ਗਵਾਹੀ ਭਰ ਰਹੀ ਹੈ।

ਪੰਜਾਬ ਦੇ ਹੜ੍ਹ ਪੀੜਤਾਂ ਨਾਲ ਖੜ੍ਹੀ ਹੈ ਹਰਿਆਣਾ ਸਰਕਾਰ

ਰੋਜ਼ਾਨਾ ਭੇਜੇ ਜਾ ਰਹੇ ਨੇ ਰਾਹਤ ਸਮੱਗਰੀ ਦੇ ਟਰੱਕ

▶ **ਪੰਜਾਬ ਤੇ ਹਰਿਆਣਾ ਸੂਬੇ ਨਹੀਂ, ਭਰਾ ਹਨ. ਨਾਇਬ ਸੈਨੀ**

ਆਤਿਸ਼ ਗੁਪਤਾ

ਚੰਡੀਗੜ੍ਹ, 14 ਸਤੰਬਰ

ਪੰਜਾਬ 'ਚ ਹੜ੍ਹਾਂ ਕਰ ਕੇ ਮਹੀਨੇ ਤੋਂ 2,300 ਪਿੰਡਾਂ ਵਿੱਚ ਤਬਾਹੀ ਆਈ ਹੋਈ ਹੈ। ਲੱਖਾਂ ਲੋਕ ਬੇਘਰ ਹੋ ਗਏ ਹਨ ਅਤੇ ਹਜ਼ਾਰਾਂ ਏਕੜ ਫ਼ਸਲ ਤਬਾਹ ਹੋ ਗਈ ਹੈ। ਅਜਿਹੇ ਹਾਲਾਤ 'ਚ ਦੁਨੀਆ ਭਰ ਤੋਂ ਲੋਕ ਪੰਜਾਬ ਦੇ ਹੜ੍ਹ ਪੀੜਤਾਂ ਦੀ ਮਦਦ ਵਿੱਚ ਜੁਟੇ ਹੋਏ ਹਨ। ਹਰਿਆਣਾ ਦੇ ਮੁੱਖ ਮੰਤਰੀ ਨਾਇਬ ਸਿੰਘ ਸੈਨੀ ਦੀ ਅਗਵਾਈ ਹੇਠ ਹਰਿਆਣਾ ਸਰਕਾਰ ਵੀ ਪੰਜਾਬ ਦੇ ਹੜ੍ਹ ਪੀੜਤਾਂ ਦੀ ਮਦਦ ਵਿੱਚ ਭਟ ਗਈ ਹੈ, ਜਿਸ ਵੱਲੋਂ ਰੋਜ਼ਾਨਾ ਹਰਿਆਣਾ ਦੇ ਵੱਖ-ਵੱਖ ਇਲਾਕਿਆਂ ਵਿੱਚ ਪੰਜਾਬ ਦੇ ਹੜ੍ਹ ਪੀੜਤਾਂ ਲਈ ਰਾਹਤ ਸਮੱਗਰੀ ਦੇ ਟਰੱਕ ਰਵਾਨਾ ਕੀਤੇ ਜਾ ਰਹੇ ਹਨ। ਹਰਿਆਣਾ ਸਰਕਾਰ ਵੱਲੋਂ ਹੜ੍ਹ ਪੀੜਤਾਂ ਲਈ ਖਾਣ-ਪੀਣ ਦੀ



ਨਾਇਬ ਸਿੰਘ ਸੈਨੀ ਰਾਹਤ ਸਮੱਗਰੀ ਦਾ ਟਰੱਕ ਰਵਾਨਾ ਕਰਦੇ ਹੋਏ।

ਸਮੱਗਰੀ ਅਤੇ ਦਵਾਈਆਂ ਭੇਜੀਆਂ ਜਾ ਰਹੀਆਂ ਹਨ। ਹਰਿਆਣਾ ਦੇ ਮੁੱਖ ਮੰਤਰੀ ਨਾਇਬ ਸਿੰਘ ਸੈਨੀ ਦਾ ਕਹਿਣਾ ਹੈ ਕਿ ਇਨਸਾਨੀਅਤ ਤੋਂ ਵੱਧ ਕੇ ਕੋਈ ਧਰਮ ਨਹੀਂ ਹੁੰਦਾ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਪੰਜਾਬ ਤੇ ਹਰਿਆਣਾ ਦੇ ਸੂਬੇ ਨਹੀਂ, ਸਗੋਂ ਭਰਾ ਹਨ। ਜਦੋਂ ਵੀ ਇਕ ਸੂਬੇ 'ਤੇ ਕੋਈ ਸੰਕਟ ਆਉਂਦਾ ਹੈ ਤਾਂ ਹਮੇਸ਼ਾ ਦੂਜਾ ਸੂਬਾ ਮਦਦ ਕਰਨ ਲਈ ਭੱਜਿਆ ਆਉਂਦਾ

ਮੰਡੀਆਂ 'ਚ 17 ਫ਼ੀਸਦੀ ਤੋਂ ਵੱਧ ਨਮੀ ਵਾਲਾ ਝੋਨਾ ਨਾ ਉਤਾਰਨ ਦਾ ਫ਼ੈਸਲਾ

72 ਘੰਟਿਆਂ ਵਿੱਚ ਲਿਫਟਿੰਗ ਨਾ ਹੋਣ 'ਤੇ ਅਗਲੀ ਖਰੀਦ ਬੰਦ ਕਰਨ ਦੀ ਦਿੱਤੀ ਚਿਤਾਵਨੀ



ਆੜ੍ਹਤੀ ਐਸੋਸੀਏਸ਼ਨ ਨੇ ਮੰਡੀਆਂ ਵਿੱਚ 17 ਫ਼ੀਸਦੀ ਤੋਂ ਵੱਧ ਨਮੀ ਵਾਲਾ ਝੋਨਾ ਨਾ ਉਤਾਰਨ ਅਤੇ 72 ਘੰਟਿਆਂ ਵਿੱਚ ਲਿਫਟਿੰਗ ਨਾ ਹੋਣ 'ਤੇ ਮੰਡੀ ਵਿੱਚ ਅਗਲੀ ਖਰੀਦ ਬੰਦ ਕਰਨ ਦੀ ਚਿਤਾਵਨੀ ਦਿੱਤੀ ਹੈ। ਇਸ ਸਬੰਧੀ ਫ਼ੈਸਲਾ ਆੜ੍ਹਤੀ ਐਸੋਸੀਏਸ਼ਨ ਦੇ ਪ੍ਰਧਾਨ ਮਨਜੀਤ ਸਿੰਘ ਕੌਲਪੁਰ ਦੀ ਅਗਵਾਈ ਹੇਠ ਸ਼ੀਤਲਾ ਮਾਤਾ ਮੰਦਰ ਵਿੱਚ ਹੋਈ ਮੀਟਿੰਗ ਦੌਰਾਨ ਕੀਤਾ ਗਿਆ।

ਇਸ ਮੌਕੇ ਪ੍ਰਧਾਨ ਮਨਜੀਤ ਸਿੰਘ ਨੇ ਕਿਹਾ ਕਿ ਸਰਕਾਰ ਵੱਲੋਂ ਤੇਜ਼ਾ ਨਿਯਮਾਂ ਵਾਲਾ ਝੋਨਾ ਦੀ ਮੰਡੀਆਂ ਵਿੱਚ ਉਤਾਰਿਆ ਜਾਵੇਗਾ ਅਤੇ 17 ਫ਼ੀਸਦੀ ਨਮੀ ਵਾਲੇ ਝੋਨੇ 'ਤੇ ਕੋਈ ਕੱਟ ਨਹੀਂ ਲਗਾਇਆ ਜਾਵੇਗਾ। ਉਨ੍ਹਾਂ ਸਪੱਸ਼ਟ ਕੀਤਾ ਕਿ 17 ਫ਼ੀਸਦੀ ਨਮੀ ਵਾਲੇ ਝੋਨੇ 'ਤੇ ਆੜ੍ਹਤੀਆਂ ਸ਼ੈਲਰ ਮਾਲਕਾਂ ਨੂੰ ਵੀ ਕੋਈ ਕੱਟ ਅਦਾ ਨਹੀਂ ਕਰੇਗਾ। ਜੇ ਕੋਈ ਕਿਸਾਨ 17 ਫ਼ੀਸਦੀ ਤੋਂ ਵੱਧ ਨਮੀ ਵਾਲਾ ਝੋਨਾ ਮੰਡੀਆਂ ਵਿੱਚ ਲਿਆਉਂਦਾ ਹੈ ਤਾਂ

ਝੋਨੇੜੀ 'ਚ ਜ਼ਹਿਰੀਲੀ ਦਵਾਈ ਪੀਣ ਵਾਲੇ ਕਿਸਾਨ ਦੀ ਮੌਤ

ਗੈਰ-ਸਰਕਾਰੀ 5 ਲੱਖ ਰੁਪਏ ਦਾ ਕਰਜ਼ਾ ਚੜ੍ਹ ਗਿਆ ਸੀ। ਕਰਜ਼ੇ ਕਾਰਨ ਉਸ ਦਾ ਪਤੀ ਪ੍ਰੇਮਾਨ ਹਰਿਵਾ ਸੀ। ਇਸੇ ਪ੍ਰੇਮਾਨ ਕਾਰਨ ਉਸ ਨੇ ਦੋ ਸਤੰਬਰ ਨੂੰ ਜ਼ਹਿਰੀਲੀ ਦਵਾਈ ਪੀ ਲਈ ਸੀ। ਅੱਜ ਰਾਜਿੰਦਰਾ ਹਸਪਤਾਲ ਪਟਿਆਲਾ ਵਿੱਚ ਇਲਾਜ ਦੌਰਾਨ ਉਸ ਦੀ ਮੌਤ ਹੋ ਗਈ।

▶ **ਕਰਜ਼ੇ ਤੋਂ ਪ੍ਰੇਮਾਨ ਸੀ ਕਿਸਾਨ; ਪੀੜਤ ਪਰਿਵਾਰ ਨੂੰ ਮੁਆਵਜ਼ਾ ਦੇਣ ਅਤੇ ਸਾਰਾ ਕਰਜ਼ਾ ਮੁਆਫ਼ ਕਰਨ ਦੀ ਮੰਗ**

ਮੋਹਰ ਸਿੰਘ ਮੱਟਰਾਂ

ਭਵਾਨੀਗੜ੍ਹ, 14 ਸਤੰਬਰ

ਇੱਥੇ ਨੇੜਲੇ ਪਿੰਡ ਝੋਨੇੜੀ ਵਿੱਚ ਕਰਜ਼ੇ ਤੋਂ ਪ੍ਰੇਮਾਨ ਕਿਸਾਨ ਬਲਵਿੰਦਰ ਸਿੰਘ (37) ਨੇ ਕੁਝ ਦਿਨ ਪਹਿਲਾਂ ਕੋਈ ਜ਼ਹਿਰੀਲੀ ਦਵਾਈ ਪੀ ਲਈ ਸੀ, ਜਿਸ ਦੀ ਇਲਾਜ ਦੌਰਾਨ ਅੱਜ ਮੌਤ ਹੋ ਗਈ। ਮਿਤਕ ਅੱਜ ਪਤਨੀ ਬਲਜਿੰਦਰ ਕੌਰ ਨੇ ਦੱਸਿਆ ਕਿ ਉਨ੍ਹਾਂ ਕੋਲ ਸਿਰਫ਼ 4 ਵਿੱਥੇ ਜ਼ਮੀਨ ਹੈ ਅਤੇ ਉਸ ਦਾ ਪਤੀ ਕੁਝ ਜ਼ਮੀਨ ਤੋਂ ਲੈ ਕੇ ਖੇਤੀ ਕਰਦਾ ਸੀ ਅਤੇ ਖੇਤੀ ਮੋਟਰਾ ਠੀਕ ਕਰਨ ਦਾ ਵੀ ਕੰਮ ਕਰਦਾ ਸੀ। ਪਿਛਲੇ ਸਾਲਾਂ ਤੋਂ ਫ਼ਸਲ ਵਿੱਚ ਕੋਈ ਬੱਚਤ ਨਹੀਂ ਹੋ ਰਹੀ ਸੀ। ਉਨ੍ਹਾਂ ਦੇ ਚਾਰ ਧੀਆਂ ਹਨ। ਇਸ ਕਾਰਨ ਉਨ੍ਹਾਂ 'ਤੇ ਸਰਕਾਰੀ ਅਤੇ

ਦੁਪਹਿਰ ਉਸ ਦਾ ਸਸਕਾਰ ਕਰ ਦਿੱਤਾ ਗਿਆ। ਇਸ ਮੌਕੇ ਭਾਰਤੀ ਕਿਸਾਨ ਯੂਨੀਅਨ ਉਗਰਾਹਾਂ ਦੇ ਆਗੂ ਹਰਜਿੰਦਰ ਸਿੰਘ ਘਰਾਚ, ਸਤਵਿੰਦਰ ਸਿੰਘ ਘਰਾਚ ਅਤੇ ਸਾਬਕਾ ਸਰਪੰਚ ਗੁਰਚਰਨ ਸਿੰਘ ਝੋਨੇੜੀ ਨੇ ਸਰਕਾਰ ਤੋਂ ਪੀੜਤ ਪਰਿਵਾਰ ਨੂੰ ਮੁਆਵਜ਼ਾ ਦੇਣ ਅਤੇ ਸਾਰਾ ਕਰਜ਼ਾ ਮੁਆਫ਼ ਕਰਨ ਦੀ ਮੰਗ ਕੀਤੀ। ਪੁਲੀਸ ਚੌਕੀ ਘਰਾਚ ਦੇ ਇੰਚਾਰਜ ਏ ਐੱਸ ਆਈ ਮੋਹਰ ਸਿੰਘ ਨੇ ਦੱਸਿਆ ਕਿ ਪਰਿਵਾਰਕ ਮੈਂਬਰਾਂ ਦੇ ਬਿਆਨਾਂ ਦੇ ਅਧਾਰ 'ਤੇ ਇਸ ਮਾਮਲੇ ਵਿੱਚ ਧਾਰਾ 174 ਤਹਿਤ ਕਾਰਵਾਈ ਕੀਤੀ ਗਈ ਹੈ।

ਪਦਉੱਨਤ ਲੈਕਚਰਾਰਾਂ ਵਿੱਚ ਸਰਕਾਰ ਖ਼ਿਲਾਫ਼ ਰੋਸ

▶ **ਨੌਜਵਾਨਾਂ ਨੇ ਕੰਪਨੀ 'ਤੇ ਧੋਖਾਪੜੀ ਦਾ ਦੋਸ਼ ਲਾਇਆ**

ਪੱਤਰ ਪ੍ਰੇਰਕ

ਅੰਮ੍ਰਿਤਸਰ, 14 ਸਤੰਬਰ

ਪੰਜਾਬ ਸਰਕਾਰ ਦੇ ਸਿੱਖਿਆ ਵਿਭਾਗ ਵੱਲੋਂ ਪਦਉੱਨਤ ਕੀਤੇ ਗਏ ਲੈਕਚਰਾਰਾਂ ਨੂੰ ਸਟੇਸ਼ਨ ਪਸੰਦ ਕਰਾਉਣ ਕਾਰਨ ਸਮੁੱਚੇ ਪਦਉੱਨਤ ਲੈਕਚਰਰ ਕੇਂਡਰ ਵਿੱਚ ਰੋਸ ਹੈ। ਜ਼ਿਲ੍ਹਾ ਅੰਮ੍ਰਿਤਸਰ ਤੋਂ ਪਦਉੱਨਤ ਲੈਕਚਰਾਰਾਂ ਦੇ ਆਗੂ ਗੁਰਬਿੰਦਰ ਸਿੰਘ ਖਹਿਰਾ ਨੇ ਕਿਹਾ ਕਿ ਸਰਕਾਰ ਵੱਲੋਂ ਨਿਰਧਾਰਤ ਸਮੇਂ ਵਿੱਚ ਬਦਲੀਆਂ ਨਾ ਕਰਕੇ ਅਤੇ ਬਦਲੀਆਂ ਨੂੰ ਲੱਭਾ ਖਿੱਚਣ ਕਾਰਨ ਲੈਕਚਰਾਰਾਂ ਨੂੰ ਸਟੇਸ਼ਨ ਪਸੰਦ ਕਰਾਉਣ ਵਿੱਚ ਹੋ ਰਹੀ ਦੇਰੀ ਕਾਰਨ ਸਮੁੱਚੇ ਕੇਂਡਰ ਵਿੱਚ ਗੁੱਸਾ ਹੈ। ਅੰਮ੍ਰਿਤਸਰ ਤੋਂ ਪਦਉੱਨਤ ਲੈਕਚਰਾਰ ਕਮਲ ਨੈਣ ਸਿੰਘ, ਰਮਿੰਦਰ ਸਿੰਘ, ਸਰਬਜੀਤ ਸਿੰਘ, ਮਨਜੀਤ ਕੌਰ, ਰਕੇਸ਼ ਕੁਮਾਰ ਨੇ ਕਿਹਾ ਕਿ ਪਦਉੱਨਤ ਲੈਕਚਰਾਰਾਂ ਵੱਲੋਂ ਸਬੰਧਤ ਡੀਏਐ ਆਫਿਸ ਵਿੱਚ ਹਾਜ਼ਰੀ ਰਿਪੋਰਟ ਪੇਸ਼ ਕਰਨ ਦੇ ਬਾਵਜੂਦ ਅੱਜ ਤਕਰੀਬਨ ਪੌਣੇ ਦੋ ਮਹੀਨੇ ਬੀਤ ਜਾਣ ਦੇ ਬਾਵਜੂਦ ਵੀ ਕਿਸੇ ਵੀ ਪਦਉੱਨਤ ਲੈਕਚਰਾਰ ਨੂੰ ਸਟੇਸ਼ਨ ਚੁਆਇਸ ਨਹੀਂ ਕਰਵਾਈ ਗਈ। ਇਸ ਕਾਰਨ ਵਿਦਿਆਰਥੀਆਂ ਦਾ ਸ਼ੋਸ਼ਨ ਦਾ ਅੱਧਾ ਸਾਲ ਬੀਤ ਜਾਣ ਦੇ ਬਾਵਜੂਦ ਵੀ ਪੜ੍ਹਾਈ ਪ੍ਰਭਾਵਿਤ ਹੋ ਰਹੀ ਹੈ।

ਦੁਬਈ ਤੋਂ ਡਿਪੋਰਟ ਕੀਤੇ ਅੱਠ ਨੌਜਵਾਨ ਘਰ ਪੁੱਜੇ

▶ **ਨੌਜਵਾਨਾਂ ਨੇ ਕੰਪਨੀ 'ਤੇ ਧੋਖਾਪੜੀ ਦਾ ਦੋਸ਼ ਲਾਇਆ**

ਜਗਰਾਹ ਸਿੰਘ ਲਾਂਬਾ

ਅੰਮ੍ਰਿਤਸਰ, 14 ਸਤੰਬਰ

ਧੋਖਾਪੜੀ ਦਾ ਸ਼ਿਕਾਰ ਹੋਣ ਮਗਰੋਂ ਦੁਬਈ ਤੋਂ ਡਿਪੋਰਟ ਕੀਤੇ ਗਏ 8 ਨੌਜਵਾਨਾਂ ਨੂੰ ਸਰਬੱਤ ਦਾ ਭਲਾ ਚੈਰੀਟੇਬਲ ਟਰੱਸਟ ਦੇ ਬਾਨੀ ਡਾ. ਐੱਸ.ਪੀ. ਸਿੰਘ ਉਬਰਾਣੇ ਨੇ ਆਪਣੇ ਖਰਚੇ 'ਤੇ ਘਰ ਪੁੱਜਣਾ ਕੀਤਾ ਹੈ। ਇਨ੍ਹਾਂ ਵਿਅਕਤੀਆਂ ਵਿੱਚ ਕਪੂਰਥਲਾ ਜ਼ਿਲ੍ਹੇ ਦੇ ਆਤਮਾ ਸਿੰਘ, ਜਲੰਧਰ ਜ਼ਿਲ੍ਹੇ ਨਾਲ ਸਬੰਧਤ ਵਿਜੇ ਕੁਮਾਰ, ਹਰਬੰਸ ਲਾਲ, ਗਗਨ ਕੁਮਾਰ, ਵਿਜੇ ਕੁਮਾਰ, ਗਗਨ ਕੁਮਾਰ ਪੁੱਤਰ ਬਿੰਦਰ, ਬੰਗਾ ਪੁਕਾਸ਼ ਤੇ ਅਜੈ ਕੁਮਾਰ ਸ਼ਾਮਲ ਹਨ। ਸ੍ਰੀ ਉਬਰਾਣੇ ਨੇ ਦੱਸਿਆ ਕਿ ਇਨ੍ਹਾਂ ਵਿਅਕਤੀਆਂ ਨੇ ਉਨ੍ਹਾਂ ਨਾਲ ਟੈਲੀਫੋਨ 'ਤੇ ਸੰਸ਼ਰਕ ਕਰ ਕੇ ਦੱਸਿਆ ਕਿ ਉਨ੍ਹਾਂ ਦੀ ਕੰਪਨੀ ਵੱਲੋਂ ਉਨ੍ਹਾਂ ਨਾਲ ਧੋਖਾ ਕੀਤਾ ਗਿਆ ਹੈ ਅਤੇ ਉਨ੍ਹਾਂ ਦਾ ਆਰਥਿਕ ਤੇ ਮਾਨਸਿਕ ਸ਼ੋਸ਼ਣ ਕੀਤਾ ਜਾ ਰਿਹਾ ਹੈ। ਇਸ ਮਗਰੋਂ ਉਨ੍ਹਾਂ



ਦੁਬਈ ਤੋਂ ਆਏ ਨੌਜਵਾਨਾਂ ਨਾਲ ਸਰਬੱਤ ਦਾ ਭਲਾ ਚੈਰੀਟੇਬਲ ਟਰੱਸਟ ਦੇ ਪੰਜਾਬ ਪ੍ਰਧਾਨ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਹੋਰ ਤੇ ਮਨਪ੍ਰੀਤ ਸੰਧੂ। ਫੋਟੋ: ਵਿਸ਼ਾਲ ਕੁਮਾਰ

ਇਨ੍ਹਾਂ ਸਾਰਿਆਂ ਨੂੰ ਚੇਨਈ ਤੋਂ ਅੰਮ੍ਰਿਤਸਰ ਤੱਕ ਹਵਾਈ ਟਿਕਟਾਂ ਲੈ ਕੇ ਦੇਣ ਤੋਂ ਇਲਾਵਾ ਅੱਜ ਅੰਮ੍ਰਿਤਸਰ ਹਵਾਈ ਅੱਡੇ ਤੋਂ ਗੱਡੀ ਰਾਹੀਂ ਉਨ੍ਹਾਂ ਦੇ ਘਰਾਂ ਤੱਕ ਪੁੱਜਣਾ ਕੀਤਾ। ਟਰੱਸਟ ਦੇ ਪੰਜਾਬ ਪ੍ਰਧਾਨ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਹੋਰ ਤੇ ਜਨਰਲ ਸਕੱਤਰ ਮਨਪ੍ਰੀਤ ਸਿੰਘ ਸੰਧੂ ਨੇ ਹਵਾਈ ਅੱਡੇ 'ਤੇ ਪਹੁੰਚੇ ਨੌਜਵਾਨਾਂ ਨਾਲ ਗੱਲਬਾਤ ਕੀਤੀ। ਇਸ ਮੌਕੇ ਨੌਜਵਾਨਾਂ ਨੇ ਦੱਸਿਆ ਕਿ ਕੰਪਨੀ ਦੇ ਮਾਲਕ ਨੇ ਕੰਮ ਕਰਵਾਉਣ ਦੇ ਬਾਵਜੂਦ ਤਿੰਨ ਮਹੀਨਿਆਂ ਦੀ ਤਨਖ਼ਾਹ ਨਹੀਂ ਦਿੱਤੀ, ਸਗੋਂ ਸਾਡੇ ਕਮਰੇ ਦੀ ਲਾਈਟ ਤੱਕ ਬੰਦ ਕਰਵਾ ਕੇ ਪ੍ਰੇਸ਼ਾਨ ਕੀਤਾ ਗਿਆ। ਉਨ੍ਹਾਂ ਦੱਸਿਆ ਕਿ ਜਦ ਉਹ ਆਪਣਾ ਹੱਕ ਲੈਣ ਲਈ ਉਥੋਂ ਦੀ ਲੇਬਰ ਕੌਂਟਰ ਗਏ ਤਾਂ ਉਨ੍ਹਾਂ ਨੂੰ ਪੁਲੀਸ ਕੋਲ ਭੇਜ ਦਿੱਤਾ ਗਿਆ, ਜਿਥੇ ਉਨ੍ਹਾਂ ਨੂੰ 11 ਦਿਨਾਂ ਲਈ ਜੇਲ੍ਹ ਭੇਜ ਕੇ, ਉਥੋਂ ਸਿੱਧਾ ਡਿਪੋਰਟ ਕਰ ਕੇ ਚੇਨਈ ਭੇਜ ਦਿੱਤਾ ਗਿਆ।

ਮਨੋਰੰਜਨ

ਸਲਮਾਨ ਵੱਲੋਂ ਸੰਗੀਤਕਾਰ ਜੋਨਸ ਕੌਨਰ ਦੀ ਸ਼ਲਾਘਾ

ਨਵੀਂ ਦਿੱਲੀ: ਬੋਲੀਵੁੱਡ ਅਦਾਕਾਰ ਸਲਮਾਨ ਖ਼ਾਨ ਨੇ 15 ਸਾਲਾ ਗਾਇਕਸੰਗੀਤਕਾਰ ਜੋਨਸ ਕੌਨਰ ਦੀ ਸ਼ਲਾਘਾ ਕੀਤੀ ਹੈ। ਉਸ ਨੇ ਲੋਕਾਂ ਨੂੰ ਅਜਿਹੇ ਨੌਜਵਾਨਾਂ ਨੂੰ ਉਤਸ਼ਾਹਿਤ ਕਰਨ ਦੀ ਵੀ ਅਪੀਲ ਕੀਤੀ ਹੈ। ਖਾਨ ਨੇ ਇਸਟਾਰਗ੍ਰਾਮ 'ਤੇ ਇਕ ਵੀਡੀਓ ਦਾ ਸਕਰੀਨ ਸ਼ਾਟ ਪ੍ਰਸ਼ੰਸਕਾਂ ਨਾਲ ਸਾਂਝਾ ਕੀਤਾ ਹੈ। ਉਸ ਨੇ ਕਿਹਾ ਕਿ ਲੋਕਾਂ ਨੂੰ ਅਜਿਹੀਆਂ ਸ਼ਖ਼ਸੀਅਤਾਂ ਨੂੰ ਉਤਸ਼ਾਹਿਤ ਕਰਨਾ ਚਾਹੀਦਾ ਹੈ। ਦੇਸ਼ ਵਿੱਚ ਕਈ ਪ੍ਰਤਿਭਾਸ਼ਾਲੀ ਬੱਚੇ ਹਨ। ਉਸ ਨੇ ਲਿਖਿਆ, 'ਮੈਂ ਜ਼ਿੰਦਗੀ ਵਿੱਚ ਅਜਿਹਾ ਕਦੇ ਨਹੀਂ ਦੱਖਿਆ ਕਿ ਕੋਈ ਪੰਦਰਾਂ ਸਾਲਾ ਦਾ ਬੱਚਾ ਆਪਣੇ ਦਰਦ ਨੂੰ ਇੰਨੀ ਖੂਬਸੂਰਤੀ ਨਾਲ ਪੇਸ਼ ਕਰ ਸਕੇ। ਪਰਮਾਤਮਾ ਤੇਨੂੰ ਆਸ਼ੀਰਵਾਦ ਦੇਵੇ ਜੋਨਸ! ਖ਼ਾਨ ਨੇ ਜੋਨਸ ਦੇ ਉਨ੍ਹਾਂ ਗੀਤਾਂ ਦੀ ਸੂਚੀ ਵੀ ਸ਼ੇਅਰ ਕੀਤੀ। 'ਤੇ ਸਾਂਝੀ ਕੀਤੀ ਹੈ, ਜਿਨ੍ਹਾਂ ਨੂੰ ਉਹ ਸੁਣ ਰਿਹਾ ਹੈ। ਉਸ ਨੇ ਲਿਖਿਆ ਕਿ ਉਹ ਵਾਦਰ ਇਨ ਦੇ ਬਾਈਲੈਂਡ, 'ਪੀਸ ਵਿਚ ਪੈਨ', ਅਤੇ 'ਓ ਅਪਲਾਦੀਆ' ਨੂੰ ਵਾਰ-ਵਾਰ ਸੁਣ ਰਿਹਾ ਹੈ। ਸਲਮਾਨ ਨੇ ਕਿਹਾ ਕਿ ਜੇ ਅਜਿਹੇ ਬੱਚਿਆਂ ਦਾ ਸਮਰਥਨ ਨਹੀਂ ਕੀਤਾ ਤਾਂ ਫੇਰ ਕੀ ਕੀਤਾ। ਇਨ੍ਹਾਂ ਨੂੰ ਉਤਸ਼ਾਹਿਤ ਕਰੋ, ਸ਼ੇਅਰ ਨਹੀਂ। ਸਲਮਾਨ ਖ਼ਾਨ ਹੁਣ ਆਪਣੀ ਅਗਾਮੀ ਫ਼ਿਲਮ 'ਬੈਟਲ ਆਫ਼ ਗਲਵਾਨ' ਵਿੱਚ ਨਜ਼ਰ ਆਵੇਗਾ। ਇਸ ਫ਼ਿਲਮ ਦੀ ਸ਼ੂਟਿੰਗ ਉਸ ਨੇ ਇਸੇ ਹਫ਼ਤੇ ਸ਼ੁਰੂ ਕੀਤੀ ਹੈ। ਅਪੁਰਵਾ ਲਾਪੀਆ ਵੱਲੋਂ ਨਿਰਦੇਸ਼ਤ ਇਹ ਫ